

NAME OF CORPORATE DEBTOR : M/S BAREILLY HIGHWAYS PROJECT LIMITED

DATE OF COMMENCEMENT OF CIRP : 23RD SEPTEMBER, 2024

LIST OF CREDITORS AS ON : 18TH DECEMBER, 2025

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

( AMOUNT IN Rs )

S.NO	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS, IF ANY	
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	WHETHER RELATED PARTY?	VOTING PERCENTAG E						
1	INCOME TAX DEPARTMENT (TDS) DELHI	CENTRAL GOVERNMENT	28.08.2025	26,98,62,000	26,98,62,000	OUTSTANDING TAX DUES	NO	NA	-	-	-	-	-	An email sent on 04.09.2025 requesting the requisite information/documents in support of the claim submitted by the Income Tax Department (TDS), Delhi. Subsequently, the Income Tax Department furnished the requested information/documents. Based on the submitted orders and dossier report, the claim has been duly accepted.
TOTAL				26,98,62,000	26,98,62,000	-	-	-	-	-	-	-	-	

CMA Sandeep Goel  
Resolution Professional  
M/s Bareilly Highways Project Limited (Under CIRP)

Date: 18.12.2025

Place: New Delhi